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കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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PART III Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. B4(B)-17573/2021.

3rd April 2021.

Sub:—Subordinate Civil Courts—Summer Vacation, 2021—Nomination of Vacation Judges—Notification—Issued.

Read:—(1) Section 19(2) of the Kerala Civil Courts Act 1957.

(2) High Court Notification No. D9B(2)-62552/2020 dated 11-12-2020.

(3) High Court Official Memorandum of Even Number dated 9-3-2021.

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act, 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Summer Vacation from 12th April, 2021 to 15th May, 2021 (both days inclusive).

SUBORDINATE CIVIL COURTS—SUMMER VACATION, 2021
VACATION JUDGES—NOMINATIONS

<i>Sl. No.</i>	<i>District</i>	<i>Name & Designation of the Officer</i>	<i>Period of Nomination</i>
1	Thiruvananthapuram	Sri Biju Menon, K., Additional District & Sessions Judge-I, Thiruvananthapuram	12-4-2021 to 30-4-2021
		Sri Seshadrinathan, N., Additional District & Sessions Judge-II, Thiruvananthapuram	1-5-2021 to 15-5-2021
2	Kollam	Smt. Sulekha, M., Additional District & Sessions Judge-IV/Additional Motor Accidents Claims Tribunal, Kollam	12-4-2021 to 27-4-2021
		Sri M. Manoj, Additional District & Sessions Judge-VI/Additional Motor Accidents Claims Tribunal, Kollam	28-4-2021 to 12-5-2021
		Sri Roy Varghese, Additional District & Sessions Judge-II/Additional Motor Accidents Claims Tribunal, Kollam	13-5-2021 to 15-5-2021
3	Pathanamthitta	Sri Ayyoobkhan, E., Additional District & Sessions Judge-II/Additional Motor Accidents Claims Tribunal, Pathanamthitta	12-4-2021 to 15-4-2021
		Sri Abdul Jaleel, A., Additional District & Sessions Judge-IV/Additional Motor Accidents Claims Tribunal, Pathanamthitta	16-4-2021 to 18-4-2021
		Sri Sanu S. Panicker, Additional District & Sessions Judge-I/Additional Motor Accidents Claims Tribunal, Pathanamthitta	19-4-2021 to 30-4-2021
		Smt. Asheeda, F., Additional District & Sessions Judge-III/Additional Motor Accidents Claims Tribunal, Pathanamthitta	1-5-2021 to 15-5-2021
4	Alappuzha	Smt. P. N. Seetha, Additional District Judge-III/Additional Motor Accidents Claims Tribunal, Alappuzha	12-4-2021 to 23-4-2021
		Sri Ijas, A., Additional District Judge-II/ Additional Motor Accidents Claims Tribunal, Alappuzha	24-4-2021 to 15-5-2021

(1)	(2)	(3)	(4)
5	Kottayam	Smt. Sujayamma, V. B., Additional District Judge-IV/ Additional Motor Accidents Claims Tribunal, Kottayam	12-4-2021 to 16-4-2021
		Sri Gopakumar, G, Additional District Judge-I, Kottayam	17-4-2021 to 22-4-2021
		Sri Johnson John, Additional District Judge-II (Sooryanelly Cases)/ Additional Motor Accidents Claims Tribunal, Kottayam	23-4-2021 to 28-4-2021
		Sri C. Jayachandran, District Judge, Kottayam	29-4-2021 to 15-5-2021
6	Thodupuzha	Sri Nixon M. Joseph, Additional District Judge-I/ Additional Motor Accidents Claims Tribunal, Thodupuzha	12-4-2021 to 30-4-2021
		Sri Anil, G, Special Judge, (NDPS Cases)/ Additional District Judge-II, Thodupuzha	1-5-2021 to 15-5-2021
7	Ernakulam	Sri Sureshkumar, S., Additional District & Sessions Judge-VIII/Additional Motor Accidents Claims Tribunal, Ernakulam	12-4-2021 to 30-4-2021
		Sri Shibu Thomas, Additional District & Sessions Judge-VII/Additional Motor Accidents Claims Tribunal, Ernakulam	1-5-2021 to 7-5-2021
		Sri K. Kamanees, Special Judge (SPE/CBI)-II/ Additional District Judge-IV (NIA Court), Ernakulam	8-5-2021 to 15-5-2021
8	Thrissur	Smt. Bharathi, S., Additional District & Sessions Judge-IV/Additional Motor Accidents Claims Tribunal, Thrissur	12-4-2021 to 16-4-2021
		Sri D. Ajith Kumar, District Judge, Thrissur	17-4-2021 to 2-5-2021
		Sri P. N. Vinod, Additional District & Sessions Judge-I/Additional Motor Accidents Claims Tribunal, Thrissur	3-5-2021 to 9-5-2021
		Smt. Usha Nair, Additional District & Sessions Judge-III/Additional Motor Accidents Claims Tribunal, Thrissur	10-5-2021 to 15-5-2021

(1)	(2)	(3)	(4)
9	Palakkad	Smt. Rajitha, T. H., Additional District & Sessions Judge-IV/Additional Motor Accidents Claims Tribunal, Palakkad	12-4-2021 to 20-4-2021
		Sri P. K. Mohandas, Additional District & Sessions Judge-III/Additional Motor Accidents Claims Tribunal, Palakkad	21-4-2021 to 9-5-2021
		Sri Vinod Kumar, N., Additional District & Sessions Judge-V/Additional Motor Accidents Claims Tribunal, Palakkad	10-5-2021 to 15-5-2021
10	Manjeri	Sri Suresh Babu, T. P., Additional District & Sessions Judge-I/Additional Motor Accidents Claims Tribunal, Manjeri	12-4-2021 to 14-4-2021
		Sri K. P. John, District & Sessions Judge, Manjeri	15-4-2021 to 30-4-2021
		Sri Tomi Varghese, Additional District & Sessions Judge-II/Additional Motor Accidents Claims Tribunal, Manjeri	1-5-2021 to 15-5-2021
11	Kozhikode	Sri Anas, V., Additional District Judge-V/ Additional Motor Accidents Claims Tribunal, Kozhikode	12-4-2021 to 30-4-2021
		Sri K. Anil Kumar, Additional District Judge-I/ Additional Motor Accidents Claims Tribunal, Kozhikode	1-5-2021 to 15-5-2021
12	Kalpetta	Sri Jayaraj, M. P., Special Judge, Fast Track Special Court, Kalpetta	12-4-2021 to 30-4-2021
		Sri Rajakumara, M. V., Additional District & Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Kalpetta	1-5-2021 to 15-5-2021
13	Thalassery	Sri Dinesh M. Pillai, Additional District & Sessions Judge-II/ Additional Motor Accidents Claims Tribunal, Thalassery	12-4-2021 to 17-4-2021
		Sri Thushar, M., Additional District & Sessions Judge-I/ Additional Motor Accidents Claims Tribunal, Thalassery	18-4-2021 to 30-4-2021

(1)	(2)	(3)	(4)
		Sri Muhammed Raees, M., Additional District & Sessions Judge-IV/ Additional Motor Accidents Claims Tribunal, Thalassery	1-5-2021 to 8-5-2021
		Smt. Gosha, C. G., Special Judge, Fast Track Special Court, Thalassery	9-5-2021 to 15-5-2021
14	Kasaragod	Sri M. Ahammed Koya, District Judge, Kasaragod	12-4-2021 to 30-4-2021
		Sri Unnikrishnan, A. V., Additional District & Sessions Judge-III/ Additional Motor Accidents Claims Tribunal, Kasaragod	1-5-2021 to 15-5-2021

By Order,

P. G. AJITHKUMAR,

Registrar (District Judiciary).

Ernakulam-682 031.

NOTIFICATION

No. B1(A)-208/2021.

7th April 2021.

In exercise of the powers conferred by Section 11(3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoints the Officer mentioned in Column (1) of the following schedule to be Judicial Magistrate of the First Class to preside over the Court specified against her name in Column (2) from the date she takes charge and empowers her to try, in a summary way, all the offences mentioned in Sub Section (1) of Section 260 of Code of Criminal Procedure, 1973.

SCHEDULE

<i>Name and Designation</i>	<i>Court</i>
(1)	(2)
Smt. Suja, K. M., Principal Munsiff, Irinjalakkuda	Judicial Magistrate of the First Class, Irinjalakkuda

By Order,

P. G. AJITHKUMAR,

Registrar (District Judiciary).

Kochi-682 031.

NOTIFICATION

No. A1-14541/2021.

8th April 2021.

Sub:—High Court—Summer Vacation, 2021—Sitting of Vacation Judges—reg.*Ref:*—1. High Court Notification No. D9B(2)-62552/2020 dated 11-12-2020.

2. High Court Circular No. 02/2018 dated 1-3-2018.

The High Court of Kerala will remain closed for the Summer Vacation from 12-4-2021 to 15-5-2021 (both days inclusive), as already notified.

The Sitting days during the vacation shall be as follows:—

<i>First half</i>	<i>Second half</i>
13-4-2021	30-4-2021
16-4-2021	4-5-2021
20-4-2021	7-5-2021
23-4-2021	11-5-2021
27-4-2021	14-5-2021

Under Section 8 of the Kerala High Court Act, 1958, the Honourable the Chief Justice is pleased to nominate the following Honourable Judges for hearing all urgent matters which are required to be immediately or promptly dealt with, for the dates mentioned against their names:—

<i>Name of Honourable Judges</i>	<i>Date of Sitting</i>
Hon'ble Mr.Justice P. B. Suresh Kumar	13-4-2021 & 16-4-2021
Hon'ble Mr.Justice Raja Vijayaraghavan, V.	20-4-2021 & 23-4-2021
Hon'ble Mr.Justice Devan Ramachandran	30-4-2021, 4-5-2021 & 7-5-2021
Hon'ble Mr.Justice Ashok Menon	27-4-2021
Hon'ble Mr.Justice V. G. Arun	11-5-2021 & 14-5-2021
Hon'ble Mr.Justice N. Nagaresh	4-5-2021 & 7-5-2021
Hon'ble Mr.Justice C. S. Dias	11-5-2021 & 14-5-2021
Hon'ble Mr.Justice P. V. Kunhikrishnan	4-5-2021, 7-5-2021, 11-5-2021 & 14-5-2021
Hon'ble Mr.Justice T. R. Ravi	4-5-2021, 7-5-2021, 11-5-2021 & 14-5-2021
Hon'ble Mr.Justice Bechu Kurian Thomas	13-4-2021, 16-4-2021, 27-4-2021 & 30-4-2021
Hon'ble Mr.Justice Gopinath, P.	20-4-2021 & 23-4-2021
Hon'ble Mrs.Justice M. R. Anitha	11-5-2021 & 14-5-2021
Hon'ble Mr.Justice K. Haripal	13-4-2021, 16-4-2021, 20-4-2021 & 23-4-2021
Hon'ble Mr.Justice Murali Purushothaman	13-4-2021, 16-4-2021, 27-4-2021 & 30-4-2021
Hon'ble Mr.Justice Ziyad Rahman, A. A.	20-4-2021, 23-4-2021, 27-4-2021 & 30-4-2021
Hon'ble Mr.Justice K. Babu	13-4-2021, 16-4-2021, 20-4-2021 & 23-4-2021
Hon'ble Dr.Justice Kauser Edappagath	27-4-2021, 30-4-2021, 4-5-2021 & 7-5-2021

If it becomes necessary to constitute a Division Bench during the vacation, the following Honourable Judges shall constitute the Division Bench on the respective sitting dates:—

<i>Date of Sitting</i>	<i>Name of Honourable Judges</i>	<i>Court No.</i>
13-4-2021	Hon'ble Mr.Justice P. B. Suresh Kumar & Hon'ble Mr.Justice K. Babu	2 C
16-4-2021	Hon'ble Mr.Justice P. B. Suresh Kumar & Hon'ble Mr.Justice K. Babu	2 C
20-4-2021	Hon'ble Mr.Justice Raja Vijayaraghavan, V. & Hon'ble Mr.Justice Ziyad Rahman, A. A.	7 B
23-4-2021	Hon'ble Mr.Justice Raja Vijayaraghavan, V. & Hon'ble Mr.Justice Ziyad Rahman, A. A.	7 B
27-4-2021	Hon'ble Mr.Justice Ashok Menon & Hon'ble Mr.Justice Murali Purushothaman	6 B
30-4-2021	Hon'ble Mr.Justice Devan Ramachandran & Hon'ble Mr.Justice Murali Purushothaman	5 A
4-5-2021	Hon'ble Mr.Justice Devan Ramachandran & Hon'ble Dr.Justice Kauser Edappagath	5 A
7-5-2021	Hon'ble Mr.Justice Devan Ramachandran & Hon'ble Dr.Justice Kauser Edappagath	5 A
11-5-2021	Hon'ble Mr.Justice V. G. Arun & Hon'ble Mrs.Justice M. R. Anitha	8 B
14-5-2021	Hon'ble Mr.Justice V. G. Arun & Hon'ble Mrs.Justice M. R. Anitha	8 B

Only really urgent matters including company matters which are required to be immediately or promptly dealt with, will be received in the Registry of the Court during the vacation, provided they are accompanied by memo giving reasons for urgent posting.

Matters to be moved before the Vacation Judge/Bench may be filed in the Filing Section of the Registry between 10 a.m. and 1 p.m. on all days except Sundays and other public holidays. Unless otherwise directed by the Vacation Judge/Bench, no matter shall be sent to the Judge/Bench on the same day of its filing.

Cause list for first sitting day after Summer Vacation will be published on 14-5-2021.

By Order,

SOPHY THOMAS,
Registrar General.

Kochi-682 031.

ജുഡീഷ്യൽ ഫസ്റ്റ് ക്ലാസ്സ് മജിസ്ട്രേറ്റ് കോടതി, ചെങ്ങന്നൂർ

ലേല പരസ്യം

നമ്പർ FA3/2021.

2021 മാർച്ച് 31.

ഈ കോടതിയിൽ തീർപ്പ് കൽപ്പിച്ച താഴെപ്പറയുന്ന കേസുകളിൽ ഉൾപ്പെട്ട തൊണ്ടിമുതലുകൾ 1-6-2021-ാം തീയതി 11 മണിക്ക് ചെങ്ങന്നൂർ പോലീസ് സ്റ്റേഷൻ പരിസരത്ത് വെച്ചും അതിനുശേഷം വെൺമണി, മാനാർ പോലീസ് സ്റ്റേഷൻ പരിസരത്ത് വെച്ചും പരസ്യമായി ലേലം ചെയ്യുന്നതാണ്. ലേലസംഖ്യ ലേല സമയത്ത് തന്നെ ഓഫീസിൽ അടയ്ക്കേണ്ടതാണ്. എന്തെങ്കിലും കാരണവശാൽ ലേലം മാറ്റി വയ്ക്കുകയാണെങ്കിൽ 8-6-2021-ാം തീയതിയിൽ മേൽപ്പറഞ്ഞ സ്ഥലത്ത് വെച്ച് തന്നെ ലേലം നടക്കുന്നതാണ്.

Sl. No.	Case No.	TR No.	Description of property	Estimated Value (in Rs.)
1	CC 1023/09	172/09	KL 04 V 6592 TVS Victor bike	1,100
2	CC 1800/09	278/09	KL 30 2684 Bajaj Platina	1,100
3	CC 822/10	14/10	KL 4R 810 Honda Unikorn	1,200
4	CC 822/10	14/10	KL 30 1997 Bajaj Platina	1,100
5	CC 822/10	14/10	KL 30 1120 Hero Honda Splender	1,200
6	CC 1369/13	164/13	KL 3 E 8920 Kinetic Scooter	1,100
7	CC 2076/13	399/13	KL 4L 2434 Bajaj Caliber	1,200

NB.—1. ലേലം പിടിക്കുന്ന വ്യക്തി നിയമപ്രകാരമുള്ള നികുതികൾ (SGST-9% & CGST-9%) അടയ്ക്കേണ്ടതാണ്.

ചെങ്ങന്നൂർ.

(ഒപ്പ്)
ജുഡീഷ്യൽ ഒന്നാം ക്ലാസ്സ് മജിസ്ട്രേറ്റ്-I.